HIGH COURT OF CHHATTISGARH, BILASPUR **ORDER**

No. (App.) / II-14-1/2025 (Pt.-III)

Bilaspur, dated: // June, 2025

In compliance of order passed by Hon'ble High Court of Chhattisgarh, Bilaspur in WPS 2173/2022 (Saifan Khan Vs High Court of Chhattisgarh) vide order dated 18.11.2024 and after dismissal of WA 109/2025 (High Court of Chhattisgarh Vs Saifan Khan) vide order dated 14.02.2025, the probation period of 03 years of Shri Saifan Khan to the post of Stenographer, made vide Registry order no. 93 dated 20.12.2021 is treated as "02 Years" accordingly the concept of stipend of 70%, 80% & 90% in 1^{st} , 2^{nd} & 3^{rd} year mentioned in point no. 1. of said appointment order is not applied and it is treated as deleted.

Shri Saifan Khan, Stenographer had joined his duties on 24.12.2021, therefore, he is confirmed to the post of Stenographer w.e.f. 24.12.2023.

Shri Saifan Khan, Stenographer of this Registry is promoted to the post of Private Secretary in Level-11 of Pay Matrix (49100-155800), on the establishment of this High Court, on officiating capacity for a period of two years, with effect from 20.01.2024 when junior to him were promoted to the post of Private Secretary.

After promotion, his seniority in the cadre of Private Secretary is fixed below Shri Vasant Kumar, P.S. and above Shri Ajay Kumar Dwivedi, P.S. in view of point no. 13 of appointment order no. 93 (App.) dated 20.12.2021.

By Order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur)

Registrar General

Endt. No. II-14-1/2025 (Pt.-III)

Bilaspur, dated: | June, 2025

Copy forwarded to: -

J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of 2.

Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of 3. Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of 4.

Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of 5. Chhattisgarh, Bilaspur, for kind information of Her Ladyship.

Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court 6. of Chhattisgarh, Bilaspur, for kind information of His Lordship.

7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,

18. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur

19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,

20. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,

21. Additional Registrar (DE & E/Judl./Admn.), High Court of Chhattisgarh, Bilaspur,

22. O.S.D., High Court of Chhattisgarh, Bilaspur,

23. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,

24. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,

25. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,

26. Budget Officer, High Court of Chhattisgarh, Bilaspur,

27. The Deputy Director, Government Press, Amenities Block, Near Indravati Bhawan, Naya Raipur (C.G.) — with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,

28. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,

29. Accounts Officer, High Court of Chhattisgarh, Bilaspur,

30. Assistant Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,

31. Court Officer, High Court of Chhattisgarh, Bilaspur,

32. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,

33. Shri Vasant Kumar and Shri Ajay Kumar Dwivedi, both Private Secretary, High Court of Chhattisgarh, Bilaspur,

34. **Shri Saifan Khan, Stenographer,** High Court of Chhattisgarh, Bilaspur – with a direction to submit his option form for fixation of his pay to the promoted post within one month of date of order, if he wish to do so,

for information / necessary action.

(Maneesh Kumar Thakur)

16.6.25

Registrar General